

No. Sr. Civil Judge/CJM/SML/2021____
Office of the Senior Civil Judge-cum-Chief Judicial
Magistrate, Shimla, HP.

Dated Shimla-5 the 7th May, 2021.

OFFICE ORDER

In view of the notification/order No. HHC/RG/C-19/2020-61 dated 6th May, 2021 of Hon'ble High Court of H.P. the following cases fixed for order shall be taken up for effective hearing/order as under:

Case No & title.	Date of hearing	Next date of hearing.
UTR/CR 9001286/2016 CBI vs FIR No.3/2014.	07.05.2021.	18.05.2021.
40/21 Kameshwar vs Khem Chand.	07.05.2021.	18.05.2021.

Remaining cases listed during 07.05.2021 to 15.05.2021 shall be taken up for effective hearing as under:

Sr. No.	Date of hearing	Next date of hearing.
1	07.05.2021.	05.07.2021.
2	10.05.2021	06.07.2021.
3	11.05.2021	07.07.2021.
4	12.05.2021.	08.07.2021.
5.	13.05.2021	09.07.2021.
6	15.05.2021.	12.07.2021.


Senior Civil Judge-cum-
Chief Judicial Magistrate
Shimla

Endst No. Sr. Civil Judge/CJM/SML/2021-

Dated 07.05.2021

Copy to:

1

The President, Bar Association Shimla at Chakkar for
information.

2

Assistant Programmer/System Officer with direction to publish the office order on the Website of District Court Shimla.

3

Reader/Ahlmads of this office for necessary compliance.

4

Notice Board of this office.

5

Guard file.



**Senior Civil Judge-cum-
Chief Judicial Magistrate,
Shimla**